

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 31st March, 1977.

NOTIFICATION  
( INCOME TAX )

...

No. 1700 'F.No. 191/24/76-IT(AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its notification No. 679 (F.No. 187/2/74-IT(AI)) dated 20.7.1974, as amended from time to time:-

1. The existing entry No. 13 under Col. 3 against S.No. 18 of the schedule shall be deleted and the existing entries No. 14 & 15 renumbered as No. 13 & 14 respectively.
2. The words and bracket (excluding Special ward) appearing in entry No. 5 under col. 3 against S.No. 18A of the schedule shall be deleted.

This notification shall come into force with effect from 1.4.1977.

  
( M. SHASTRI )

UNDER SECY: CENTRAL BOARD OF DIRECT TAXES.

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/R&S/(P&PR)/(Inv), New Delhi.
3. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-ghalib Mata Sundri Lane, New Delhi (5 copies).
4. All Officers and Sections of I.T. Wing of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Directorate of Inspection (RS&P) New Delhi. (5 copies)
7. Director of Training IRS (Direct Taxes) Staff College, Nagpur.
8. Shri M.B. Rao, Jt. Secy., Ministry of Law, Justice and Company Affairs, (Deptt. of Legal Affairs).
- 9.

  
( M. SHASTRI )

UNDER SECRETARY: CENTRAL BOARD OF DIRECT TAXES.

In the name of the President of the Government of India, the Central Board of Secondary Education has decided to...

The Board is pleased to inform you that the following instructions have been issued...

Sd/-

(Signature)

Secretary, Central Board of Secondary Education

MEMORANDUM

It has been decided that the following instructions shall be issued to the various State Boards of Secondary Education...

(The instructions are for the purpose of ensuring that the syllabus is not too voluminous and is strictly classificatory)

The following are:-

1. The syllabus, Govt. of India, 1953.
2. The syllabus of the Government of India, 1953, 1954.

(Signature)

Secretary, Central Board of Secondary Education

I.T.C.E

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of assessments made in that I.T. circle, ward or district or part thereof

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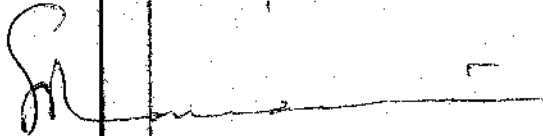
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Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income Tax, Nagpur.



(S. Rajagopalani)  
Under Secretary, Central Board of Direct Taxes.

✓  
I.T.C.

3. ~~Duz. Officer's name~~  
~~Duz. Officer.~~

1. Duz. Officer Circle, ~~Duz. Officer's~~.
2. ~~Small Circle, at Duz. Officer's~~.
3. Estate-Duty, Gum Inspector Circle  
Dehradun.
4. State Duty Gum Inspector Circle  
Duz. Officer's.

4. Dehradun Range,  
Dehradun.

1. Dehradun.
2. Saharanpur.
3. Roorkhee.
4. Michhikoch.
5. Bardsah at Roorkhee.

Where an Inspector Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of assessments made in the Inspector Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Income Tax Range from whom that Inspector Circle, Ward or District or part thereof is to be referred to and in-charge by the Appellate Assistant Commissioner of Income Tax Range to whom that said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.1.1977.

Sd/-

(S. Ranabhai)

Under Secretary, Central Board of Direct Taxes.

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income-tax, Meerut.

Sd/-

(S. Ranabhai)

Under Secretary, Central Board of Direct Taxes.

I.T.C.